

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3886
ANSWERED ON:19.03.2015
TREATMENT OF FOREST AREAS
Bhamre Dr. Subhash Ramrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Department of Land Resources is allocating funds for treatment of forest areas which are prioritized as integral parts of watershed projects based on the criteria defined by the department itself;
- (b) if so, the details thereof during each of the last three years and the current year, State/UT-wise;
- (c) if not, the reasons therefor;
- (d) whether non-allocation of funds would lead to denial of livelihoods to the forest dwellers; and
- (e) if so, the steps taken by the Government to overcome the situation?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b) : The Department of Land Resources is providing central funds for treatment of forest areas which are prioritized as integral part of the watershed projects on the criteria laid down for the purpose. The details of the central assistance provided to the States to implement various projects under the Integrated Watershed Management Programme (IWMP) during each of the last three years and the current year, State-wise is given at Annexure.

(c) to (e): Does not arise.